

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.09.2022 (TUESDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 153 of 2022	Goldstar Enclave Pvt. Ltd. Vs. Jasjit Pal & Anr.	Pratiksha Sharma	
2.	Competition App. (AT) No. 29 of 2022 & I.A. No. 2096 of 2022 (With Defects)	Manish Sharma Vs. Competition Commission of India & Anr.	Manish Tiwari	Davender Prasad-R1 Sandeep Bisht-R2
3.	Restoration Application No. 4 of 2022 in Comp. App. (AT) (Ins) No. 531 of 2021	National Urban Co-operative Bank Ltd. Vs. Anup Kumar & Ors.	Chetanya Singh	

For Admission (After Notice)

4.	Comp. App. (AT) No. 357 of 2019	Lala Saurabh Verma Vs. Technotech Synergy Pvt. Ltd. & Ors.	Pawan Sharma	Mansumyer Singh
5.	Comp. App. (AT) No. 71 of 2022	Gopal Saran Bhartia & Anr. Vs. ABM Developers Pvt. Ltd. & Ors.	Sandeep Bisht	Avik Chaudhuri, Soumya Dutta-R2 & R3
6.	Competition App. (AT) No. 17 of 2021	Together We Fight Society Vs. Competition Commission of India & Ors.	Pratiksha Sharma	Shama Nargis

For Hearing

7.	Comp. App. (AT) (Ins) No. 849 of 2021 (PH)	SICOM Ltd. & Anr. Vs. Kitply Industries Ltd. & Ors.	Stuti Sharma	Sanjay Bhatt Karan Kohli-R1
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8.	Comp. App. (AT) (Ins) No. 216 of 2021	Satya Prakash & Ors. Vs. Bhusan Power & Steel Ltd. Through Monitoring Agency & Anr.	Rakesh Kumar	Charu Bansal Prabha Simran Kaur- R1
9.	Comp. App. (AT) (Ins) No. 381 of 2021	Basant Kumar Vs. SVS Cleanroom and Engineering System OPC Pvt. Ltd. & Anr.	Swapnil Gupta	Akshay Sharma-R1 Prachi Johri-R2 Atul Kumar Kansal- RP
10.	Comp. App. (AT) (Ins) No. 607 of 2021	M K Pandey Vs. R. Subramania Kumar, Administrator DFHL & Ors. With	Sujeet Kumar	Raghav Shankar Navneet R-R1 Ketan Gaur Dhritiman Roy-R2 Raunak Dhillon-R3
11.	Comp. App. (AT) (Ins) No. 852 of 2021	Ajay Kumar Thakur Vs. R. Subramania Kumar, Administrator DFHL & Ors.	Sujeet Kumar	Liz Mathew Ketan Gaur
12.	Comp. App (AT) No. 271 & 385 of 2017	Pankaj Khandelia & Anr. Vs. Khandelia Oil and General Mills Ltd. & Ors.	Manisha Chaudhary	Rohit Sharma
13.	Comp. App. (AT) No. 52 of 2021	Richa Gupta & Ors. Vs. Hotel Zodiac Pvt. Ltd. & Ors.	Manisha Chaudhary	Pradeep Kumar-R1, Krishna Kumar-R2 & R3
14.	Competition App. (AT) No. 35 of 2019	Kuntal Chowdhury. Vs. Macleods Pharmaceuticals Ltd. & Anr. With	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2
15.	Competition App. (AT) No. 36 of 2019	Kalyan Chowdhury. Vs. Cipla Ltd. & Anr.	Santosh Kumar	Neha Tandon-R1 Nakul Mohta-R2

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By order of Hon'ble Chairperson
-sd/-
Registrar